

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-519**  
Appeal No.-36/252/ND/2023

**IN THE MATTER OF:**

HRG Legal Advisors (OPC) Pvt. Ltd.

....Applicant

**Vs.**

ROC

.....Respondent

**SECTION**

U/s 252

**Order delivered on 14.03.2023**

**CORAM:**

**SHRI ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Nitesh Kumar Sinha, Mr. Krishn Murari Saini,  
Advs.

For the Respondent : Ms. Shivalakshmi, CGSC for R 1

**ORDER**

As prayed by Ld. Counsel appearing for RoC, four weeks' time is granted for filing the reply. In the meantime, the jurisdictional assessment officer (ITO) may also file his reply, if any. List the matter on **26.04.2023**.

**S/d-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**S/d-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**